

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 120
(CAA)-32(PB)/2019

IN THE MATTER OF:

Redsea Realty Pvt. Ltd. and Aakashganga Realty
Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 14.06.2019

Coram:

SH. R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

Mr. P. Nagesh, Mr. Suman Kumar Jha &
Mr. Afnaan Siddiqui, Advs.

For the ITD

Mr. Sachin Yadav, Adv. for Mr. Puneet Rai, Adv.

ORDER

Due to paucity of time matter could not be taken up.

List on 08.07.2019.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

14.06.2019
Ritu Sharma